

(c) During the period January-June 1970, complaints of 46 consignments were received. Of these, a large number relate to export products which are not so far covered for compulsory quality control under the Export (Quality Control and Inspection) Act, 1963. Viewed against the volume of exports these complaints are insignificant.

(d) So far compulsory quality control and/or pre-shipment inspection has been enforced over nearly 300 export commodities. Progressively, more and more export products are being covered under compulsory quality control and pre-shipment inspection schemes.

The pre-shipment inspection machinery is being continually geared to meet with the requirements of compulsory inspection. However, as such inspection is done on the basis of samples drawn at random from the export cargo, the possibility of some sub-quality export products passing through could not be ruled out.

CHINESE AIR BASE ON INDIA-TIBET BORDER

926. SHRI M. K. MOHTA:
SHRI N. G. GORAY:
SHRI LOKANATH MISRA:
SHRI K. C. PANDA:
SHRI S. S. MARISWAMY:
SHRI SUNDAR MANI PATEL:
SHRI N. K. SHEJWALKAR:
SHRI RAJNARAIN:
SHRI NAGESHWAR PRASAD SHAHI:
SHRI GANESHI LAL CHAUDHARY:

Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government of India has been invited to a report in the 'Indian Express' of the 22nd May, 1970 regarding the activities of the Communist China in Tibet and other parts of the Himalayan Kingdom;

(d) if so, the reaction of Government of India in this regard;

(c) whether it is a fact that Communist China has extended its air base at Pahri Dzong in the Chumbi Valley north of India-Tibet border;

(d) whether the Government of Assam have conveyed to the Government of India, their concern over such an expansion of air base by Communist China; and

(e) if so, the reaction of the Government of India in this regard?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir

(b) The House has been kept informed from time to time of the disposition of Chinese troops and the pattern of their military activities across our border. There has been no significant change in the position recently.

(c) Government have no information of the existence of any Chinese air-base at Phari Dzong in the Chumbi Valley.

(d) No. Sir.

(e) Does not arise.

हरियाणा द्वारा दिल्ली जल प्रदाय योजना का विरोध

927. श्री जगदम्बी प्रसाद यादव :
श्री ना० कृ० शेजवलकर :
श्री प्रेम मनोहर :
श्री निरंजन वर्मा :

क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हरियाणा की सरकार ने दिल्ली जल प्रदाय योजना का विरोध किया है ;

(ख) यदि हाँ, तो इसके क्या कारण हैं ; और भारत सरकार की इस पर क्या प्रतिक्रिया है ; और

(ग) भारत सरकार ने इस मामले में क्या कार्यवाही की है ?

HARYANA'S OPPOSITION TO DELHI WATER SUPPLY SCHEME

927. SHRI J. P. YADAV:
SHRI N. K. SHEJWALKAR:
SHRI PREM MANOHAR:
SHRI NIRANJAN VARMA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

† [] English translation.